

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.38 of 2014**

**Dated: 30<sup>th</sup> October, 2014**

**GAIL India Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**... Respondent (s)**

**ORDER**

The court has not assembled today. As agreed by both the parties, post the matter on **12.11.2014 at 02.30 p.m.**

**Court Master**